

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 23
(IB)-916(PB)/2022

IN THE MATTER OF:

Canara Bank Through RP

.... Petitioner

Vs

Kapil Aggarwal

.... Respondent

Order under Section 95(1) of (IBC)

Order delivered on 03.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the RP : Adv Abhishek Devgan with Mr. Manohar Lal
Vij RP

For the Respondent :

ORDER

IA-96/2024

At request and by consent, list the matter on **15.07.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

03.07.2024
Lalit